GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1948
ANSWERED ON:07.03.2000
ISI ACTIVITIES IN NEPAL
RANEE NARAH:VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether his Ministry has conveyed to Nepal authorities regarding perceived laxity on the part of Nepal police for preventing the spread of ISI related fake Indian currency notes in Nepal;
- (b) if so, the details thereof;
- (c) whether his Ministry has also asked the Nepal Government to clarify the position of Nepal police for allowing Pakistani Embassy staff involved in fake currency racket to leave the country without a proper interrogation:
- (d) if so, whether his Ministry has also taken a strong view in the case related to supply of RDX to the Kashmiri and Punjab militants from Nepal; and
- (e) if so, the reaction of the Nepal Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a),(b)&(c): The Government are aware and concerned about ISI involvement in the circulation of fake Indian currency in NepalAssam Saboor, UDC in the Pakistan Embassy in Kathmandu, was cought red-handed on 2nd January, 2000, with counterfeit Indian currency notes worth Rs. 50,000/-. On 5th January, 2000, he was asked by the Government of Nepal to leave the country within 72 hours on account of his involvement in an activity incompatible with his status. The matter has been taken up with the Government of Nepal. While appreciating the deterrent action taken by the Nepalese authorities against the Pakistani Embassy official, the Government of India have conveyed their deep concern and sought the cooperation of the Government of Nepal on this issue. On their part, the Government of Nepal have reiterated that their territory would not be allowed to be used for activities inimical to India's interest and have assured to extend full cooperation to the Government of India in this regard.

(d) & (e): Instances of smuggling of RDX across the open Indo-Nepal border have also cometo notice in recent years. Shared concern on this issue is evident from the determination expressed by both sides to take urgent necessary steps to prevent the misuse of open Indo Nepal border for activities directed against India.